

## **SALT (PRICE CONTROL) ORDER, 1977**

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## **SALT (PRICE CONTROL) ORDER, 1977**

1 -In exercise of the powers conferred by Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following order, namely :

### **1. Short title and commencement :-**

- (1) This Order may be called the Salt (Price Control) Order, 1977.
- (2) It shall come into force on the 27th day of September, 1977.

### **2. Price control in respect of certain salt :-**

No person shall sell uncrushed salt or crushed salt works specified in Column (1) of the Schedule appended to this order for despatch by sea to the port of Calcutta at a price exceeding the price specified in the corresponding entries in columns (2) and (3) of the said Schedule respectively.

### **SCHEDULE 1**

#### **SCHEDULE**

Salt Works Uncrushed Salt Crushed Salt per tonne		
1	2	3
(i) Salt works in Tirunelveli District of Tamil Nadu Rs. 22.00 ex-salt works Rs. 25.00 ex-salt works (ii) Salt works in Gujarat Rs. 30.00 F.O.B. Rs. 33.00 F.O.B.		